

(17)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
BOMBAY BENCH, 'GULESTAN' BUILDING NO.6  
PREScot ROAD, BOMBAY 1

OA NOS. 660/88 & 661/88

UDAI NARAIN  
DEPUTY COLLECTOR  
OFFICE OF COLLECTOR  
CENTRAL EXCISE; 9TH FLOOR;  
PIRAMAI CHAMBERS  
LAIBAUG; PAREL;  
BOMBAY 12

APPLICANT

V/S

UNION OF INDIA THROUGH  
SECRETARY, DEPT. OF REVENUE  
MIN. OF FINANCE  
NORTH BLOCK; NEW DELHI & 2 ORS.

RESPONDENTS

Coram: Hon. Shri Justice M S Deshpande, Vice Chairman  
Hon. Ms. Usha Savara, Member (A)

APPEARANCE:

Mr. V G Rege  
Counsel  
for applicant

Mr. Karnik for Mr. P M Pradhan  
Counsel for respondents

ORAL JUDGMENT:

DATED : 17.8.93

(PER: M S Deshpande, Vice Chairman)

Mr. Rege, counsel for applicant, requests for time to contact his client. The case is being adjourned for this purpose from 26.11.1992. It appears that the applicant has since been promoted and these two remarks are in respect of adverse confidential remarks and warning. We do not think that we should give any further